

16.05 ½ hrs.

**Title:** Introduction of the Cinematograph (Amendment) Bill, 2001 (Amendment of section 2, etc.).

SHRI ANANDRAO VITHOBA ADSUL (BULDANA): I beg to move for leave to introduce a Bill further to amend the Cinematograph Act, 1952.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Cinematograph Act, 1952."

*The motion was adopted.*

SHRI ANANDRAO VITHOBA ADSUL : I introduce the Bill.

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